CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

O.A.No.310/01241/2018

Dated Thursday, the 20th day of August, Two Thousand Eighteen

PRESENT

HON'BLE MRS.JASMINE AHMED, MEMBER(J) & HON'BLE SHRI R.RAMANUJAM, MEMBER(A)

F.Angeline Jennifer, (31 years), W/o Anandbabu, Residing at No.11, Second Cross Street, Ezhil Nagar (North), Muthialpet, Puducherry 605 003.

... Applicant

By Advocate M/s P.Suresh

Vs.

- 1.The Secretary, Union Public Service Commission, Dholapur House, New Delhi.
- 2.Union of India rep., by The Chief Secretary to Government, Chief Secretariat, Puducherry.
- 3.The Secretary to Government, (Education), Chief Secretariat, Puducherry.
- 4.Selvi. Bhawna, Assistant Professor in French, Tagore Arts College, Lawspet, Puducherry 605 008.

... Respondents

ORDER

(Pronounced by Hon'ble Shri R.Ramanujam, Administrative Member)

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

"To direct the UPSC to recommend the applicant as per the Reserve List issued by the 1st respondent for the post of Assistant Professor in French and offer of appointment is being issued to the applicant based on the reserved list as notified by the 1st respondent in the place of BHAWNA who has been selected against Unreserved Vacancy (Recommended Against Unreserved Vacancy). The one vacancy of Assistant Professor in French arises due to Reserved Vacancy. As such, the 4th respondent BHAWNA has no berth as she has been selected against Unreserved Vacancy. As per the reserve list notified by the 1st respondent, the applicant is very much eligible to be appointed as Assistant Professor in French in the vacancy available and also to quash the impugned order dated 20.08.2018."

- 2. Mr.P.Suresh, learned counsel for the applicant submits that the applicant wished to withdraw the OA with liberty to raise any issue not already raised with the respondents through a fresh representation and thereafter file a fresh OA, if necessary. He has made an endorsement to this effect on the case file.
- 3. OA is dismissed as withdrawn.

(R.RAMANUJAM) MEMBER (A) (JASMINE AHMED) MEMBER (J)

20.09.2018

M.T.